



Maharashtra National Law University Mumbai

Centre for Information Communication Technology and Law (CICTL)

organizes

1st International Workshop cum Seminar

on

ARTIFICIAL INTELLIGENCE & DATA PROTECTION

October 28th, 2023 | 11am-4pm

Mode : Online

Registration Fees : 1180/-





MAHARASHTRA NATIONAL LAW UNIVERSITY MUMBAI

About MNLUM:

MNLU Mumbai established under the Maharashtra National Law University Act 2014 on 20th March 2014, is one of the premier National Law Universities in India. The Act envisaged to establish National Law University in Maharashtra to impart advanced legal education and promote society oriented research in legal studies for the advancement of societal life of the people in the country.

Address: 2nd floor CETTM-MTNL Building,
Technology Street, Powai 400076



CENTRE FOR INFORMATION, COMMUNICATION AND TECHNOLOGY LAW

About CICTL:

The Centre for Information Communication Technology and Law aims to be a hub of excellence in generating and disseminating knowledge concerning the interrelationship between technology and law across the globe.

The main objectives of the centre are to study the objectives and challenges in the digital society from a legal perspective, facilitate a dialogue between experts, leaders and researchers in law and technology domain, work in collaboration between national and international research centres and provide consultancy to professionals, non-profit organizations, and public agencies in the techno-legal field.

CONCEPT NOTE

Artificial Intelligence (AI) is rapidly transforming our world, impacting various aspects of our lives. In today's technocracy, it is all-pervasive. From enhancing business operations to influencing decision-making processes and automating tasks across multiple sectors-AI is omnipresent. AI and Data protection are two important fields that are increasingly intersecting each other. As AI technology continues to advance, it raises important ethical questions about the use of personal data and the potential for bias in AI systems. It presents a complex, often opaque landscape, raising concerns about the potential violation of fundamental rights. In this context, there is an urgent need to explore the two critical dimensions: the regulation of data used to train, develop, improve, and control AI-and the use of AI in regard to certain data on the other hand. The need of the hour is to examine the implications of AI on data protection and vice versa through the lens of the European Union General Data Protection Regulation (GDPR). Understanding the German and the European Perspective will give a broader perspective to understand the scope of existing legislation like Digital Personal Data Protection Act 2023 in India.

REGISTRATION DETAILS:

REGISTRATION LINK:

Registration Fees : 1180/-

[Registration link](#)

[Payment link](#)

CONTACT DETAILS :

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ABOUT THE SPEAKERS



Prof. (Dr.) Jan Dirk Roggenkamp
Professor of Public Law,
Berlin School of Economics and Law



Mr. Dinesh Bareja
Cybersecurity GRC Specialist,
COO, Open Security Alliance



Prof. (Dr.) Anjani Singh Tomar
Head, Academic Affairs &
Professor of Law, GNLU

SCHEDULE

Time	Topic	Speaker
11:00 AM- 11:15 AM	Inaugural Address	Prof. (Dr.) Dilip Ukey Vice Chancellor, Maharashtra National Law University Mumbai.
11:15 AM - 11:30AM	Welcome Address	Dr. Pratapsinh B. Salunke, HoD (UG & PG), Associate Professor, Maharashtra National Law University Mumbai.
11:30 AM-12:30PM	Introduction to Digital Privacy and Data Protection- A Comparative analysis of EU's GDPR and India's Digital Personal Data Protection Act 2023	Prof. (Dr.) Jan Dirk Roggenkamp, Professor of Public law, Berlin School of Economics and Law
12:30 PM-1:30 PM	Data Protection Laws in India	Prof.(Dr.) Anjani Singh Tomar Head, Academic Affairs & Professor of Law, Gujarat National Law University Gandhinagar
1:30 PM-2:00 PM	BREAK	
2:00 PM-3:00 PM	Need of Data Protection to maintain Cyber Security	Mr. Dinesh Bareja, Cybersecurity GRC Specialist
3:00 PM-4:00 PM	Valedictory Session	Adv. (Dr.) Swapnil Bangali Director , Center for Information Communication Technology and Law



Patron

Prof. (Dr.) Dilip Ukey
Hon'ble Vice Chancellor
MNLU Mumbai

Co-Patron

Prof. (Dr.) Anil G. Variath
Hon'ble Registrar
MNLU Mumbai

Centre Director

Adv. (Dr.) Swapnil Bangali, Center
for Information Communication
Technology and Law

Faculty Coordinator of the Event

Ms. Aastha Tiwari
Ms. Richa Ukey

Student Coordinators

Kinza Ahmed
Misha Bhanushali
Rithika Sahni

